

4 City

CM Rekha Gupta Inspects Rajiv Gandhi Super Speciality Hospital

Emphasis on Dignified Treatment of Patients; Directions Issued to Improve Health Services

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NEW DELHI: Delhi Chief Minister Smt. Rekha Gupta today visited Rajiv Gandhi Super Speciality Hospital in Dilshad Garden and inspected various departments of the hospital. She reviewed the medical arrangements, facilities available to patients, and the administrative systems in place. During the visit, the Chief Minister interacted with patients and also held discussions with doctors, nursing staff and other healthcare personnel. During the inspection, the Chief Minister directed the concerned officials to ensure timely treatment, uninterrupted availability of medicines, and sensitive behaviour towards patients. She stated that the Delhi Government is committed to providing quality, accessible, and humane healthcare services to every citizen of the capital. Cleanliness in the hospital premises, functionality of medical



“ CHIEF MINISTER SOUGHT FEEDBACK ON THE TREATMENT AND SERVICES BEING PROVIDED TO THEM. SHE INSTRUCTED DOCTORS AND HEALTHCARE WORKERS TO MAINTAIN SENSITIVE, DIGNIFIED, AND COURTEOUS CONDUCT AT ALL LEVELS.

equipment, and overall patient convenience were also reviewed, and necessary instructions were issued for further improvement.

The Chief Minister interacted with women patients and enquired about the treatment and services being pro-

vided at the hospital. She gave clear instructions to doctors and healthcare personnel to ensure sensitive, dignified, and courteous behaviour with patients at every level. She emphasised that senior citizens and women must be provided special assistance,

priority, and additional care during treatment so that they do not face any inconvenience.

Interacting with women patients, the Chief Minister sought feedback on the treatment and services being provided to them. She instructed doctors and healthcare workers to maintain sensitive, dignified, and courteous conduct at all levels. Emphasising special care for senior citizens and women, she directed that priority, additional assistance, and supportive arrangements be ensured to prevent any inconvenience during treatment.

She further directed that facilitative mechanisms be put in place at every stage, from registration and diagnostics to treatment and the availability of medicines, as well as in wards and ICUs for elderly persons and women. The Chief Minister said that healthcare should extend beyond medical treatment to instil a sense of safety, trust, and compassion among patients. She reiterated that providing

the best healthcare facilities to the people of Delhi remains the government's highest priority.

Divya Atal Awards and Assistive Devices Presented to Divyangjan Following the hospital inspection, the Chief Minister participated in a special programme organised by 'Maa Shakti Sanstha' for Divyangjan, held to commemorate the 101st birth anniversary of former Prime Minister Shri Atal Bihari Vajpayee. She presented the 'Divya Atal Awards' to Divyangjan in recognition of their resilience and achievements. With the objective of promoting self-reliance, assistive devices were distributed to approximately 133 beneficiaries, enabling independent daily living and active participation in socio-economic activities.

The Chief Minister appreciated the efforts of social organisations and volunteers, stating that a sensitive and empowered Delhi can be built only through the collective efforts of the government and society.

Strict Pollution Curbs Under GRAP-4 Lifted in Delhi as Air Quality Improves

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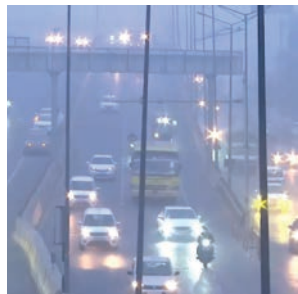
NEW DELHI : Delhi has removed GRAP-4 conditions on controlling air pollution a week after imposing it due to the worsening situation.

The Graded Response Action Plan's (GRAP) sub-committee in a meeting today said air quality in the Delhi region has improved.

"AQI of Delhi has shown significant improvement since yesterday night owing to high winds and favourable meteorological conditions," the Commission for Air Quality Management (CAQM) said in a statement today.

It said the AQI "has been recorded as 271 ('poor' category) on Wednesday." However, it also pointed out a new concern - "air quality forecast provided by IMD/IITM suggests an increase in AQI of Delhi due to slower winds in coming days."

The CAQM imposed GRAP-4 after AQI breached



450, which meant air quality was "severe-plus". All actions under GRAP 1 to 3 will remain effective, it said.

Older vehicles which went off the road due to conditions imposed by GRAP-4 can return to the roads in Delhi now. The Delhi government had also made it a must for schools to hold classes until Class 11 (except Class 10) in hybrid mode - both physical and online.

GRAP-1 restrictions come into force when the AQI is between 201 and 300 (which is categorised as 'Poor'), GRAP-2 restrictions when it is between 301 and 400 ('Very Poor'), and GRAP-3 between 401 and 450 ('Severe').

Delhi's decision to allow only Bharat Stage (BS) 6 vehicles to enter the national capital had blocked at least 1.2 million older vehicles registered outside from entering the city.

According to Environment Minister Manjinder Singh Sirsa, only BS-6 vehicles from outside Delhi will be allowed to enter Delhi while GRAP-3 and -4 are in effect.

Vehicles without a valid pollution under control (PUC) certificate can't get oil at fuel stations.

Vehicular emissions are a major contributor to Delhi's toxic air, especially in winter months when cold weather traps smog close to the ground. Experts estimate that vehicles account for up to 40 per cent of particulate pollution in the NCR, particularly in densely travelled corridors. By restricting higher-emitting vehicles, authorities hope to reduce the pollution load and safeguard public health.

Delhi Assembly Speaker Vijender Gupta Pays Courtesy Visit to President Droupadi Murmu at Rashtrapati Bhavan

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NEW DELHI: Delhi Legislative Assembly Speaker Vijender Gupta, along with the eminent Jain spiritual leader Aryika Smt Purnamati Mataji, paid a courtesy call on the President of India, Droupadi Murmu, at Rashtrapati Bhavan today. During the interaction with the President, Aryika Purnamati Mataji, who took spiritual initiation from Acharya Vidyasagar Ji Maharaj, shared reflections on the ethical foundations of



public life, emphasising values of self-discipline, compassion, and moral clarity as essential to responsible public service, and conveyed her blessings to the President.

Further, during the interaction Vijender Gupta apprised the President of key institutional initiatives being under-

taken by the Delhi Legislative Assembly to strengthen transparency, efficiency, and accountable governance.

The Speaker, then briefed the President of the implementation of the National e-Vidhan Application, enabling the Delhi Legislative Assembly to function as a fully digital and paperless House, the transition towards a completely solar-powered green legislature, and sustained efforts to develop the Assembly as a Heritage Site, preserving its democratic legacy while opening its historic premises to the public.

Delhi Police Return Over 270 Stolen Mobile Phones to Owners in Dwarka

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NEW DELHI : In a major citizen-centric initiative, the Dwarka District Police has recovered and returned more than 270 lost and stolen mobile phones to their rightful owners, reinforcing public trust in law enforcement and its commitment to service, officials said on Wednesday.

The recovery and handover programme was organised on December 23 at the conference hall of the Dwarka District Police office complex under the aegis of



Deputy Commissioner of Police (Dwarka) Ankit Singh, IPS.

During the event, hundreds of residents who had earlier reported the loss or theft of their mobile phones received their devices back, bringing visible relief and smiles to their faces.

According to the police,

the recoveries were made by the district's dedicated Monitoring Cell, which systematically tracked missing and stolen mobile phones using technical surveillance and coordination with service providers. After verification, the rightful owners were contacted and invited to collect their devices.

The Monitoring Cell team worked under the supervision of ASI Jai Bhagwan, along with Head Constables Ombir, Rajesh, Rajbir and Bhajan Pal, and Constables Anil Kumar and Narsingh Dev.

Delhi Police arrests alleged kingpin of organised crime syndicate under MCOCA

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NEW DELHI: The Delhi Police has arrested an alleged kingpin of an organised crime syndicate under the Maharashtra Control of Organised Crime Act (MCOCA) in Outer North Delhi, an official said on Wednesday (December 24, 2025).

The accused, identified as Rajesh Sharma alias Vivek, is a resident of Swaroop Nagar, police said.

Sharma headed an organised criminal syndicate allegedly involved in serious offences such as robbery, dacoity, murder, abduction and assaults on public servants over the past decade.

The police said the syndicate operated for pecuniary gain, using violence, coercion and intimidation



to commit crimes and extort property, creating fear among residents in several parts of the city.

The accused is a habitual offender with 19 criminal cases registered against him across Delhi and Uttar Pradesh, including cases under the Arms Act, the police said.

Investigators said Sharma had been evading arrest and had failed to join the investigation despite repeated notices. Non-bailable warrants were issued against him on November 18, followed by proclamation proceedings on December 2, a senior police officer said.

Gang involved in making fake certificates and extorting money busted, 4 arrested

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MATHURA: The Kotwali police station has busted a gang involved in making fake certificates and arrested four accused. Police recovered computers and other electronic equipment used in making the fake certificates from their possession. According to the police, on December 23, acting on a tip-off, the four accused were arrested from Railway Ground, Dhauri Pyau, along with the equipment used to prepare the fake certificates. The accused were preparing fake birth certificates and other documents and extorting arbitrary amounts of money from people. The arrested accused include Jitendra, Hariom, Dheeraj, and Abhishek. All the accused are residents of different areas of Mathura district. During interrogation, it was revealed that the accused had been involved in this illegal activity for a long time.

Circle Officer City Ashna Chaudhary told reporters that



Hariom, son of Lakharam, ran a shop named Om Cyber Cafe behind Gaudiya Math, opposite the district hospital, where these fake birth certificates were being made for a long time. She also stated that a person named Abhishek was in contact with an official from whom he was obtaining OTPs (One-Time Passwords) to carry out this illegal activity. She further added that these fake birth certificates were being issued with addresses in the villages of Goheta, Satvisa, and Phalen under Chhata tehsil. Police recovered one CPU, one color printer, two laptops, one computer, four mobile phones, seven photocopies of birth certificates, and ₹ 910 in cash from the possession of the accused. A case has been registered at Kotwali police station, and further legal action is being taken.

HIAGECON 2025 Successfully Hosted in Faridabad

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DELHI/NCR: The Haryana Chapter of the Indian Association of Gynaecological Endoscopists (IAGE), in association with the Faridabad Obstetric & Gynaecological Society (FOGS), successfully organised HIAGECON 2025, its annual state conference witnessing enthusiastic participation from obstetricians and gynaecologists across the country.

The two-day conference recorded 372 registrations and featured a comprehensive, well-structured scientific programme. A major highlight of the conference was the Live Surgery Workshop, during which 22 advanced gynaecological laparoscopic procedures were performed by eminent experts including Dr. Kalyan Barmade, Dr. Shailesh Puntambekar, Dr. Sujal Munshi, Dr. Nisha Kapoor, Dr. Sudha Tandon, Dr. Pandit Palaskar, Dr. Nutan Jain, Dr. Nikita Trehan, and Dr. Seema Manuja, Dr. Mohil Patel,



SPEAKING ON THE OCCASION, DR. NISHA KAPOOR, PRESIDENT OF THE HARYANA CHAPTER OF IAGE, STATED THAT THE PRIMARY OBJECTIVE OF HIAGECON 2025 WAS TO ENCOURAGE YOUNG GYNAECOLOGISTS TO ACQUIRE SKILLS IN ADVANCED GYNAECOLOGICAL LAPAROSCOPIC SURGERY

Dr Rohan Krishnakumar and Dr Farendra The surgeries included fibroid removal, hysterectomy, ovarian cyst surgery, prolapse repair, polyp removal, fertility-enhancing surgeries, surgeries for endometriosis, uterine cancer surgery, and tubal recanalisation. The surgeries were relayed from five parallel operation theatres at Marengo Asia Hospital, Faridabad, with expert moderation. All patients recovered well and were discharged within 48hrs

The inaugural ceremony in the evening was followed by a vibrant cultural programme, which included an engaging skit performed by gynaecologists highlighting the benefits of laparoscopic surgery in modern gynaecological practice

The scientific sessions featured interactive deliberations by faculty from Haryana, Delhi NCR, and other states, offering valuable academic insights and practical learning. The organising committee expressed its gratitude to IAGE President Dr. Kalyan Barmade, IAGE Secretary Dr. Sujal Munshi for providing the opportunity to host this prestigious academic event.

Northern Railway organises 373rd Management Development Programme at Dharampur, Himachal Pradesh

-42 supervisors from all divisions and departments participate in five-day capacity-building programme

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NEW DELHI: Northern Railway organised its 373rd Management Development Programme (MDP) for senior supervisors at the Railway Safety Camp campus in Dharampur, Himachal Pradesh, from December 15 to December 19, 2025. A total of 42 participants from all divisions and departments of Northern Railway took part in the programme.

The Management Development Programme for senior supervisors was introduced on August 28, 1985, and has since become an important component of human resource development in Indian Railways. The programme aims to enhance managerial skills among supervisors, enabling them to bring positive changes in management practices at their respective levels and contribute to improved manpower productivity.

The MDPs are organised regularly every year. Since its inception,



THE MANAGEMENT DEVELOPMENT PROGRAMME FOR SENIOR SUPERVISORS WAS INTRODUCED ON AUGUST 28, 1985, AND HAS SINCE BECOME AN IMPORTANT COMPONENT OF HUMAN RESOURCE DEVELOPMENT IN INDIAN RAILWAYS.

Northern Railway has conducted 373 such programmes, training a total of 14,534 supervisors across all departments. The Dharampur programme covered a wide range

of topics, including environmental management, personal management, leadership, discipline and appeal rules, establishment rules, and time management.

Participants appreciated the comprehensive and practical approach of the sessions. Various interactive activities, including a quiz competition on railway-related topics, were also organised during the programme. The valedictory session was chaired by Northern Railway's Senior Deputy General Manager, Arvind Nautiyal, who distributed certificates to all participants and commended their active participation.

The faculty and delegates appreciated the dedicated efforts of Organising Chairperson Dr. Nisha Kapoor, Organising Secretaries Dr. Kiran Chandana and Dr. Seema Manuja, and other team members Dr. Indu Taneja, Dr. Kanika Bajaj, and Dr. Aparna Aggarwal, Dr. Chanchal Gupta, Dr. Sonal Gupta along with Dr. Meenu Kapoor, Dr. Punita Hasija, Dr. Mala Arora, Dr. Meenakshi Ghai, and Dr. Meenal Gupta. The coordinated teamwork ensured the smooth execution of the conference

Speaking on the occasion, Dr. Nisha Kapoor, President of the Haryana Chapter of IAGE, stated that the primary objective of HIAGECON 2025 was to encourage young gynaecologists to acquire skills in advanced gynaecological laparoscopic surgery, thereby extending the benefits of laparoscopy surgery to women across India.

HIAGECON 2025 concluded successfully, reinforcing the position of Haryana IAGE as a significant academic platform in the field of gynaecological endoscopy.

AI PASSENGER ASSAULT EYEWITNESS' STATEMENTS RECORDED CCTV FOOTAGE UNDER SCANNER

NEW DELHI (TIT NEWS):

The Delhi Police on Wednesday said it had recorded statements of eyewitnesses and begun collecting evidence in connection with the alleged assault on a passenger by an off-duty Air India Express pilot at the Indira Gandhi International (IGI) Airport here. Police said the complainant was called on Tuesday to record his statement, collect evidence, and medical checkup. A counter-complaint has been received from the pilot, and an inquiry into that is underway, a police officer said. CCTV footage from multiple cameras installed in and around the security area of Terminal 1 is being collected and examined to reconstruct the sequence of events, the officer said.

CLASSIFIED

NAME CHANGE

Earlier my name was Ashok Kumar Agrawal which I have changed to Ashok Kumar. In future I will be known, read and understood as Ashok Kumar only. From Ashok Kumar S/o Late Shri Gopinath, R/o 10, Jagnath puri, Bhuteshwar Road MATHURA (UP)

PUBLIC NOTICE

It is informed to the general public that I, **KANTA RANI GUPTA** W/O BHAGAT RAM, R/O A-5/191-C, DDA JANTA FLAT, PASCHIM VIHAR, NEW DELHI-110063, hereby disown and disinherit my elder son, **AMIT KUMAR GUPTA** and his family, R/O A-5/195-B AND A-5/195-B, First Floor, Janta Flat, Paschim Vihar, New Delhi-110063, due to their aggressive behavior from all my movable and immovable properties and further they are not related with me and my family. That if, anybody will deal with my elder son, Amit Kumar Gupta and his family, he/she will do so on his/her own risk and responsibility and me or my family will not be responsible for any act done.

PUBLIC NOTICE

NOTICE is hereby given to public at large on behalf of my client **Mrs. Poonam** in respect of **Second Floor without roof rights, Built up on Pvt. House No. 776 area measuring 71 sq. yards Carved out of Khassa No. 10571, Situated at Majra - Burari, Baba Colony, Delhi-110084** claiming to have undisputed ownership. Now my client intends to sell the property in which **SMFG India Home Finance Company Limited** will provide the financial assistance if any person(s) has/have any objection(s) or claim(s) with respect to the right, title or interest in the said property may please contact us within Seven days from the date of this notice on the number & address mentioned herein below, failing which my client(s) shall not be held responsible in any manner whatsoever.

Khaitan and Khaitan
Authorised Signatory : Khaitan & Khaitan
First Floor, 100, Okhla Phase-III
Okhla Industrial Estate, New Delhi - 110020.

PUBLIC NOTICE

Notice is hereby given to the public at large that **Utkarsh Small Finance Bank** is going to create an equitable mortgage on a F Freehold Residential Built-Up property bearing A-90, land area measuring 125 Sq. Yards i.e. 104.5125 Sq. meters, situated in the layout plan OF Planning Commission Co-Operative House Building Society Ltd. colony known as Yojna Vihar, Delhi-110092." This property belongs to Sh. Kamal Sateja S/o Sh. Late Chandni Ram Sateja acquired through Regd. Relinquishment Deed dated 20/11/2025, duly registered with Sub Registrar IV-B, Vivek Vihar in Serial No. 2025/18/110191, Book No. 1, Volume No. 5999, Page No. 115 to 132. Previous chain documents of the aforementioned property i.e. Regd. Conveyance Deed dated 18/10/2006 Document No. 21665, Book No. 1, Volume No. 2258, Page No. 117 to 119 registered with SR-VII Delhi and Regd. Gift Deed dated 01/11/2006 Document No. 12359, Book No. 1, Volume No. 2606, Page No. 30 to 33, registered with SR-VIII Delhi have been misplaced/lost somewhere in Delhi and in this regard a Lost Report LR No. 3453166/2025 dated 24/12/2025 have been lodged with the Delhi Police. In case, if any person found the aforementioned documents, please contact on given contact numbers or if any person/Financial Institutions/ Bank/Authority/Board or any other entity having any objection/contingent or vested interest over the aforementioned properties, he/she/they may contact at the following address within 7 days of this publication. It may be further noted that after the lapse of aforesaid period no claim in any manner shall be entertained and the same will be considered as waived or abandoned.

AVNISH SHUKLA (Advocate)
Ch. No. E-419, Karkardooma
Court, Delhi-110032.
9871603366, 9717476101.

SCHEDULE I FORM A PUBLIC ANNOUNCEMENT (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)	
FOR THE ATTENTION OF THE STAKEHOLDERS OF YOUNG ENTREPRENEURS ORGANISATION (DELHI CHAPTER)	
1. Name of Corporate Person	YOUNG ENTREPRENEURS ORGANISATION (DELHI CHAPTER)
2. Date of Incorporation of Corporate Person	22/02/1999
3. Authority under which Corporate Person is Incorporated / Registered	Ministry of Corporate Affairs - ROC Delhi
4. Corporate Identity Number/ Limited Liability Identity Number of Corporate Person	U74140DL1999PLC098529
5. Address of the Registered Office and Principal Office (If any) of Corporate Person	Innov8 CP2 44, Backery Portion, 2nd Floor, Regal Building, Connaught Place, Central Delhi, New Delhi, Delhi, India, 110001
6. Liquidation Commencement Date of Corporate Person	22/12/2025
7. Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	CS Anil Kumar Dubey Meridian Splendor, Tower II, Flat No. 4F, 9A/1 Umakant Sen Lane, Kolkata-700030 Contact: 98830 39240 E-mail: anil@mmandassociates.in Registration No. IBB/IIPA-002/JP-NO1187/2022-2023/14249
8. Last Date for Submission of claims	21/01/2026
Notice is hereby given that the commenced voluntary liquidation on 22/12/2025. The stakeholders of Young Entrepreneurs Organisation (Delhi Chapter) are hereby called upon to submit a proof of their claims, on or before 21/01/2026, to the liquidator at the address mentioned against item 7.	
The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.	
Submission of false or misleading proofs of claim shall attract penalties.	
Name and Signature of the Liquidator: Anil Kumar Dubey	
Date : 25.12.2025	
Place : New Delhi	